

File No.19/1/2024-Adm./Purchase 134/24
APPELLATE TRIBUNAL FOR ELECTRICITY
Ministry of Power

Core-5, Ground Floor,
SCOPE Complex, Lodhi Road,
New Delhi - 110 003

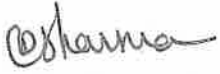
Dated : 31st May, 2024

OFFICE ORDER

The Competent Authority has constituted a Local Purchase Committee consisting of the following officials in Appellate Tribunal for Electricity :-

- | | | |
|----------------------------|---|--------|
| 1. Shri Gaurav Gautam, AAO | - | Head |
| 2. Shri K.N. Sati, PS | - | Member |
| 3. Shri Manpal, Accountant | - | Member |

The above Committee is hereby directed to consider all the purchase cases in accordance with GFR, 2017.


(D.C. Sharma)
Director (Admn.)

Copy to :-

1. Shri Gaurav Gautam, AAO
2. Shri K.N. Sati, PS
3. Shri Manpal, Accountant
4. PS to Registrar
5. Consultant/IT (outsourc) for uploading on the Website of APTEL.
6. Guard File